

Central Administrative Tribunal, Principal Bench

R.A. No. 180 of 2000 In
Original Application No. 1664 of 1998

New Delhi, this the 26th day of June, 2000

Hon'ble Mr. V.K. Majotra, Member (A).
Hon'ble Mr. Kuldip Singh, Member (J)

Jai Narain
Ex. Constable (Driver) No. 1631/DAP,
S/o Shri Devi Singh
R/o Village & P.O. Barahi, P.S. Bahadurgarh,
District Jhajjar (Haryana). - **Applicant**

Versus

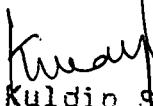
1. The Commissioner of Police,
Delhi Police Headquarters,
M.S.O. Building, I.P. Estate,
New Delhi-110 002.
2. The Sr. Additional Commissioner of
Police (AP&T),
Delhi Police Headquarters,
M.S.O. Building, I.P. Estate,
New Delhi-110 002.
3. The Deputy Commissioner of Police,
2nd Bn., DAP, Delhi. - **Respondents**

ORDER BY CIRCULATION

By Hon'ble Mr. Kuldip Singh, Member (A)

RA No. 180 of 2000 has been filed by the applicant for review of the order passed in OA No. 1664 of 1998 on 20.4.2000.

2. The applicant has tried to reagitate the same issues which he had raised in the OA. All the points taken in the RA were considered at great length by the Tribunal while deciding the OA.
3. After going through the RA, we do not find any error apparent on the face of the record which may require review of our order under Order XLVII Rule 1 CPC. In the circumstances, the RA is rejected.


(Kuldip Singh)
Member (J)

Rakesh


(V.K. Majotra)
Member (A)

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